

ever, these countries have since accepted the consensus Resolution referred to above which calls for the holding of such a Conference not later than 1988.

Deficiencies in Fire Fighting Arrangements at Siddhartha Hotel

433. SHRIMATI KRISHNA KAUL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that the fire brigade was not fully equipped to fight the fire in Siddhartha hotel, Delhi on January 23, 1986 in which nearly 38 people lost their lives due to devastating fire; and

(b) if so, the steps Government are taking to fully equip or modernize fire fighting operations?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU): (a) The fire brigade was appropriately equipped to fight the fire in Siddhartha Hotel.

(b) Does not arise. However, steps are being taken to further strengthen the Delhi Fire Service and equip them with sophisticated fire fighting and communication equipments.

Space Programme

434. SHR. K. VASUDEVA PANICKER: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to invite the private sector to participate in country's space programme; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENT OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ PATIL): (a) Indian Industry, including the private

sector is already an important participant in the Indian Space Programme.

(b) The Indian Space Research Organisation (ISRO) interacts with Indian Industry, including the private sector, in the following major areas, namely:

(1) Procurement of goods and services,

(2) Technology Transfer of ISRO developed products,

(3) Technical consultancy to industries,

(4) Technology utilisation including specialised R & D and fabrication contracts.

Pollution due to Factories in Delhi

435. SHRI K. VASUDEVA PANICKER: Will the PRIME MINISTER be pleased to state:

(a) whether Government have identified harmful and dangerous factories/industries in Delhi which are source of pollution;

(b) if so, the details thereof; and

(c) the steps being taken to shift them away from residential/congested areas?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENT OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ PATIL): (a) Yes, Sir.

(b) A survey was undertaken by the Directorate of Industries, Delhi Administration and 1476 industries were identified as polluting industries.

(c) Polluting and hazardous industries are being persuaded to shift from congested/residential areas. Tax incentives are provided for this purpose.